

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

Company Appeal (AT)(Ins) No. 488 of 2019

IN THE MATTER OF:

M/s. Supreme Commotrade LLP & Ors. ...Appellants

Versus

M/s. Shree Sai Rolling Mills Ltd. ...Respondent

Present

For Appellant: Mr. Rohit Gour and Mr. Manish Raghav, Advocates.

For Respondent: Mr. S.N. Gautam, Advocate.

With

Company Appeal (AT)(Ins) No. 489 of 2019

IN THE MATTER OF:

M/s. Supreme Commotrade LLP & Ors. ...Appellants

Versus

M/s. Shree Sanyeeji Ispat Ltd. ...Respondent

Present

For Appellant: Mr. Rohit Gour and Mr. Manish Raghav, Advocates.

For Respondent: Mr. S.N. Gautam, Advocate.

With

Company Appeal (AT)(Ins) No. 490 of 2019

IN THE MATTER OF:

Shree Om Prakash Murarka

...Appellant

Versus

M/s. Shree Sai Prakash Alloys Pvt. Ltd.

...Respondent

Present

For Appellant: Mr. Rohit Gour and Mr. Manish Raghav, Advocates.

For Respondent: Mr. S.N. Gautam, Advocate.

ORDER

26.08.2019 Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 30th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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